

*74. **SHRI SONTOSH MOHAN DEV :** Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that an international symposium was held in New Delhi recently to discuss a joint overseas Marketing strategy for jute goods ;

(b) if so, the agreements reached at the symposium ; and

(c) the decision taken for marketing policy, modernisation programmes and pricing of jute goods ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRIMATI RAM DULARI SINHA) : (a) to (c) During the International Jute Symposium organised by the Indian Jute Mills Association at New Delhi during September 1983, deliberations were made on the following subjects :-

(i) export of jute goods, (ii) fiscal policy, (iii) raw jute, (iv) domestic marketing and (v) research and development. Recorded proceedings of the Symposium are yet to be received from Indian Jute Mills Association. No decisions or agreements were reached.

Construction of Hotels By ITDC in Delhi

*75. **SHRI CHITTA MAHATA:** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to lay a statement showing :

(a) the number of hotels constructed under the supervision of ITDC in the capital;

(b) the number of hotels to be constructed in the near future in the capital; and

(c) the cost of constructed of each hotels ?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI KHURSHEED ALAM KHAN) : (a) ITDC has recently constructed

three hotels in the capital, namely Hotel Samrat, Hotel Kanishk and Ashok Yatri Niwas.

(b) ITDC has no plans to construct any more hotel in the capital in the near future.

(c) The estimated cost of the above hotels is as under :-

	Name of the Hotels	Revised estimated cost (Rs. in lakhs)
1.	Hotel Samrat	1900.00
2.	Hotel Kanishk	993.00
3.	Ashok Yatri Niwas	559.00

Firing by Pak Troops in Poonch Sector of Jammu Border

*76. **SHRI B.V. DESAI :**

SHRI NAVIN RAVANI :

Will the Minister of DEFENCE be pleased to state :

(a) whether Pakistan troops opened fire on 16 October, 1983 on the Indian security forces guarding the Begildare area in the Poonch sector of the Jammu border;

(b) if so, whether the Pakistani troops resorted to unprovoked firing when Indian security forces objected to digging of trenches by Pakistanis on no man's land;

(c) if so, whether this is the second incident of Pakistani firing during that week in this sector;

(d) if so, what India did on this account; and

(e) whether intentions of Pakistan are very clear after these incidents in this sector ?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN) : (a) and (b) No Sir, there was no such incident.

(c) to (e) There have been a few incidents of exchange of fire between Pakistani and Indian troops in October 1983 in Poonch Sector. The firing by the Pakistani troops across the Line of Control in J&K, which is not unusual, was unprovoked.

Issues relating to minor firing incidents across the Line of Control in J&K are resolved through Flag Meetings of local commanders. In case of incidents of a more serious nature, the matter is taken up with the Government of Pakistan.

Security Arrangements in Banks

*77. SHRI RAJESH KUMAR SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether a high-powered Committee was set up by Government to review the security arrangements in the banks and to suggest improvements;

(b) if so, whether the Committee has submitted its report to Government; and

(c) if so, the salient features of the suggestions made by the Committee to improve the security arrangements in the Banks and what is the reaction of Government with regard thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) to (c) A working group had been set up under the Chairmanship of Secretary, Department of Economic Affairs, to review the existing security arrangements in banks and to suggest measures for further strengthening of the arrangements. The working Group has submitted its report which has been sent to all public sector banks for implementing the recommendations. Some of the important recommendations made by the working Group are given in the statement attached.

Statement

Some of the important recommendations made by the working Group set up under the

Chairmanship of Secretary, Department of Economic Affairs, on security arrangements in banks.

1. There should be a security set up in each bank consisting of skilled and competent personnel and headed by a Chief Security Officer of sufficient experience and seniority. He should be the Adviser to the Management on security measures and shall have access to the top management at all times.
2. The Security set up will have to be field oriented and should consist of besides the Chief Security Officer, Zonal and Regional Security Officers.
3. Banks may establish Standing Committees at Central Office and Zones and Regions to oversee security arrangements.
4. The security staff at the branch level may work under the administrative control of the Branch Management.
5. The Security staff should not be burdened with non-security items of work.
6. Banks should ensure that in the event of a robbery/dacoity taking place, the damage that will be suffered is the least.
7. Banks may give selective publicity on preventive steps without disclosing the details to boost the morale of the staff as well as the confidence of the general public.
8. The weak points in the system should be identified and remedial steps taken.
9. The vulnerability of cash in transit should be reduced.
10. Banks must undertake a phased programme of strengthening the existing security arrangements in banks. Banks should also endeavour to have some kind of group security for all the banks in an area.
11. Banks must organise surprise checks, rotation of armed guards, etc. as